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Title: Shri Ganesh Singh moved a motion regarding extension of time for presentation of report of Joint Committee on Right to Fair Compensation And Transparency in Land Acquisition, Rehabilitation And Resettlement (Second Amendment) Bill, 2015.

श्री गणेश सिंह (सतना) : अध्यक्ष महोदया, मैं निम्नलिखित प्रस्ताव पेश करता हूँ : --

"कि यह सभा भूमि अर्जन, पुनर्वासन और पुनर्वस्थापन में उचित प्रतिकर और पारदर्शिता का अधिकार (दूसरा संशोधन) विधेयक, 2015 संबंधी संयुक्त समिति द्वारा प्रतिवेदन प्रस्तुत किए जाने का समय बजट सत्र, 2017 के अंतिम दिन तक बढ़ाए।"

HON. SPEAKER: The question is:

"That this House do extend time for presentation of the Report of the Joint Committee on the Rights to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015 up to the last day of the Budget Session, 2017."

The motion was adopted.

*Memorandum giving reasons for extension of time circulated separately.

12.10 hours